

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.3354**  
TO BE ANSWERED ON 17.12.2021

**NEW WELFARE SCHEMES FOR WOMEN/CHILD OF WEAKER SECTION**

3354. SHRI MANOJ TIWARI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Ministry has introduced some new welfare schemes to provide grants to women and child belonging to weaker sections;
- (b) if so, the details thereof, scheme wise;
- (c) the details of amount provided under such schemes, scheme-wise; and
- (d) the details of beneficiaries, scheme-wise?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) The details of welfare schemes being implemented by the Ministry for women and children, including those belonging to weaker sections, is as under:

1. **Anganwadi Services:** Under Anganwadi Services, a package of six services is provided to Pregnant Women and Lactating Mothers and to Children under the age of 6 years i.e. (i) Supplementary Nutrition (SNP); (ii) Pre-school Non-formal Education; (iii) Nutrition & Health Education; (iv) Immunization; (v) Health Check-up, and (vi) Referral Services. Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through NRHM & Public Health Infrastructure.
2. **POSHAN Abhiyaan:** POSHAN Abhiyaan, launched on 8<sup>th</sup> March, 2018 aims to address malnutrition issues across the nation through components like ICT Application, Convergence, Community Mobilization, Behavioural Change & Jan Andolan, Capacity Building, Incentives and Awards, and Innovations.

3. **Pradhan Mantri Matru Vandana Yojana (PMMVY)** is a Centrally Sponsored Conditional Cash Transfer Scheme, for implementation across the country with effect from 01.01.2017. The maternity benefit under PMMVY is available to all Pregnant Women & Lactating Mothers (PW&LM), excluding PW&LM who are in regular employment with the Central Government or the State Governments or Public Sector Undertakings (PSUs) or those who are in receipt of similar benefits under any law for the time being in force, for first living child of family. Under the scheme Rs.5,000/- are provided to the eligible beneficiary in three installments during pregnancy and lactation in response to individual fulfilling certain nutrition and health seeking conditions. The eligible beneficiary also receives the remaining cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets Rs.6,000/-.
4. **Beti Bachao Beti Padhao (BBBP)** : Beti Bachao Beti Padhao (BBBP) Scheme was launched on 22nd January 2015 with an aim to address declining Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum. The objective of the scheme are, to prevent gender biased sex selective elimination, to ensure survival and protection of the girl child and to ensure education and participation of the girl child. The key elements of the scheme include nation-wide media and advocacy campaign and multi-sectoral intervention in selected districts.
5. **One Stop Centre and Universalization of Women Helplines:** Women Welfare Division is administering two schemes from Nirbhaya Fund namely One Stop Centre and Universalization of Women Helplines. The One Stop Centres (OSCs), popularly known as *Sakhi* Centres, aim to facilitate women affected by violence (including domestic violence) with a range of integrated services under one roof such as Police facilitation, medical aid, providing legal aid and legal counselling, psycho-social counselling, temporary shelter etc. The Women Helpline (WHL) Scheme provides 24 hours emergency and non-emergency response to women affected by violence, both in public and private spaces by linking them with appropriate authority such as Police, One Stop Centre, Hospital, Legal Services etc. WHL also supports women in distress with rescue van and counselling services in addition to providing information about women welfare schemes and programs across the country. Women can dial 181 short code to avail services from Women Helpline.
6. **Child Protection Services Scheme:** The Ministry is implementing Child Protection Services Scheme under the Mission Vatsalya scheme (erstwhile Integrated Child Protection Scheme) since 2009-10 for supporting the children in difficult circumstances. Under the scheme institutional care is provided through Child Care Institutes (CCIs), as a rehabilitative measure. The programmes and activities in Homes inter-alia include age-appropriate education, access to vocational training, recreation, health care, counselling etc. Under the non-institutional care component, support is extended for adoption, foster care and sponsorship. Further CPS also provides for "After care" services after the age of 18 years to help sustain them during the transition from institutional to independent life. The primary responsibility of execution of the Act and implementation of Scheme rests with the States/UTs.

7. **Swadhar Greh Scheme:** The SwadharGreh Scheme is is being implemented as a Centrally Sponsored Scheme for women who are victims of difficult circumstances in need of institutional support for rehabilitation so that they could lead their life with dignity.
8. **Ujjawala Scheme:** The Ujjawala Scheme is being implemented as a Centrally Sponsored Scheme for Prevention of trafficking and for Rescue, Rehabilitation, Re-integration and Repatriation of victims of trafficking for commercial sexual exploitation.
9. **Working Women Hostel:** Working Women Hostel Scheme is implemented by the Government with the objective to provide safe and conveniently located accommodation for working women, with day care facility for their children, wherever possible, in urban, semi urban, or even rural areas where employment opportunity for women exist.
10. **Scheme for Adolescent Girls (SAG):** is a Centrally-sponsored scheme which aims at providing nutritional support to out of school girls in the age group of 11-14 years for improving their health and nutritional status under the nutrition component on one hand and motivates them to go back to formal schooling, provides life skill training, accessing public services etc. under non-nutrition component on the other hand.
11. **Mahila Shakti Kendra (MSK):** The Mahila Shakti Kendra (MSK) Scheme was approved in November, 2017 as a centrally sponsored scheme to empower rural women through community participation. The aims to facilitate inter-sectoral convergence of schemes and programs meant for women. The scheme is implemented through State Governments and UT Administrations with a cost sharing ratio of 60:40 between Centre and States except for North East & Special Category States where the funding ratio is 90:10. For Union Territories 100% central funding is provided.

(c) The details of amount provided under the aforementioned schemes for the last three years is annexed at **Annexure-I**.

(d) The details of beneficiaries under the aforementioned schemes for the last three years is annexed at **Annexure-II**.

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**Annexure-I****The details of amount provided under Anganwadi Services scheme during last three years****(Rupees in Lakhs)**

Sl.No.	State/UTs	Fund released during 2018-19	
		SNP	ICDS (GENERAL)
1	ANDHRA PRADESH	37353.55	32895.05
2	BIHAR	76987.83	36974.64
3	CHHATTISGARH	24279.95	28735.52
4	GOA	859.5	778.06
5	GUJARAT	32051.56	29206.4
6	HARYANA	7305.22	13276.2
7	JHARKHAND	29083.25	18797.43
8	KARNATAKA	43588.97	43506.22
9	KERALA	10785.38	17058
10	MADHYA PRADESH	64088.78	50633.1
11	MAHARASHTRA	106535.22	56705.31
12	ODISHA	43450.56	33841.79
13	PUNJAB	3744.1	13411.95
14	RAJASTHAN	34950.74	29085.81
15	TAMIL NADU	37271.35	26488.7
16	TELANGANA	22045.61	21257.53
17	UTTAR PRADESH	104579.08	85548.34
18	WEST BENGAL	68046.87	54839.34
19	DELHI	3474.65	5457.19
20	PUDUCHERRY	0	452.11
21	HIMACHAL PRADESH	6976.21	24112.44
22	JAMMU & KASHMIR	2128.5	34361.46
23	UTTARAKHAND	13612.57	18465.2
24	ANDAMAN & NICOBAR	369.94	883.04
25	CHANDIGARH	769.72	634.14
26	D. & NAGAR HAVELI	168.86	354.23
27	DAMAN & DIU	170.08	97.13
28	LAKSHADWEEP	100.26	245.2
29	ARUNACHAL PRADESH	4411.4	7375.84
30	ASSAM	30597.01	49561.1
31	MANIPUR	7134.08	8892.39
32	MEGHALAYA	12364.04	4996.77
33	MIZORAM	1843.36	2493.46
34	NAGALAND	8231.2	3721
35	SIKKIM	450.66	1500.36
36	TRIPURA	7781.78	9406.72
	<b>TOTAL</b>	<b>847591.84</b>	<b>766049.17</b>

Note: (1) Funds are released out of approved allocation after adjusting unspent balances / excess expenditure incurred by the States/UTs in the previous year.

(2) The funds are released to the States/UTs are more than the Approved allocation because of increase in rate of honorarium to the AWWs/AWHs w.e.f 01.10.2018.

SNP- Supplementary Nutrition Programme

(Rupees in Lakhs)

Sl.No.	State/UTs	Fund released during 2019-20	
		SNP	ICDS (GENERAL)
1	ANDHRA PRADESH	32726.24	29729.92
2	BIHAR	76100.71	47936.4
3	CHHATTISGARH	20930.7	24932.85
4	GOA	826.38	684.14
5	GUJARAT	33671.97	32422.06
6	HARYANA	4205.09	13106.67
7	JHARKHAND	22959.33	19206.2
8	KARNATAKA	42657.55	31421.97
9	KERALA	14085.21	17534.3
10	MADHYA PRADESH	71534.93	45572.99
11	MAHARASHTRA	78949.43	50087.82
12	ODISHA	49466.82	33428.03
13	PUNJAB	5346.54	13993.14
14	RAJASTHAN	29913.62	28231.53
15	TAMIL NADU	37341.72	25108.19
16	TELANGANA	22519.69	21987.17
17	UTTAR PRADESH	148686.46	82387.61
18	WEST BENGAL	59862.00	51068.97
19	DELHI	4425.64	8573.36
20	PUDUCHERRY	0	453.16
21	HIMACHAL PRADESH	7655.5	16651.3
22	JAMMU & KASHMIR	2341.36	28275.8
23	UTTARAKHAND	13308.15	16103.22
24	ANDAMAN & NICOBAR	327.44	802.54
25	CHANDIGARH	705.52	622.16
26	D. & NAGAR HAVELI	185.75	375.9
27	DAMAN & DIU	139.88	121.59
28	LAKSHADWEEP	55.14	71.84
29	ARUNACHAL PRADESH	2332.96	9472.2
30	ASSAM	49541.69	57539.63
31	MANIPUR	4980.21	10678.57
32	MEGHALAYA	11582.97	6624.75
33	MIZORAM	2041.49	2566.79
34	NAGALAND	7390.27	7636.36
35	SIKKIM	291.42	1636.62
36	TRIPURA	7028.04	8849.84
<b>TOTAL</b>		<b>866117.82</b>	<b>745895.59</b>

(Rupees in Lakhs)

Sl.No.	State/UTs	Fund released during 2020-21	
		SNP	ICDS (GENERAL)
1	ANDHRA PRADESH	37135.93	32145.17
2	BIHAR	85607.81	41451.77
3	CHHATTISGARH	24593.07	25841.06
4	GOA	858.8	1165.27
5	GUJARAT	33671.97	27761.28
6	HARYANA	5919.04	12194.63
7	JHARKHAND	26033.9	19750.86
8	KARNATAKA	41000	27641.75
9	KERALA	13049.61	18941.99
10	MADHYA PRADESH	74405.7	47631.89
11	MAHARASHTRA	66330.71	52452.49
12	ODISHA	50299.05	34353.21
13	PUNJAB	4341.15	12687.89
14	RAJASTHAN	34894.46	28231.15
15	TAMIL NADU	39022.39	22048.8
16	TELANGANA	21522.15	18408.88
17	UTTAR PRADESH	139063.6	59495.34
18	WEST BENGAL	65848.2	38757.05
19	DELHI	6539.81	3547.26
20	PUDUCHERRY	0	424.39
21	HIMACHAL PRADESH	6919.79	18632.28
22	JAMMU & KASHMIR	4629.5	24272.52
23	UTTARAKHAND	14629.43	17820.82
24	ANDAMAN & NICOBAR	406.43	1119.01
25	CHANDIGARH	633.26	594.07
26	D. & NAGAR HAVELI	410.11	491.43
27	DAMAN & DIU	554.23	1885.98
28	LAKSHADWEEP	90.99	113.44
29	ARUNACHAL PRADESH	3708.17	4420.82
30	ASSAM	54495.86	52880.27
31	MANIPUR	10697.3	6686.14
32	MEGHALAYA	11648.95	6044.17
33	MIZORAM	2288.18	5104.16
34	NAGALAND	8232.9	6688.44
35	SIKKIM	336.42	2093.06
36	TRIPURA	6503.02	8734.45
<b>TOTAL</b>		<b>896321.89</b>	<b>682513.19</b>

**Annexure-I Contd.**

**The details of amount provided under POSHAN Abhiyaan during last three years**

**(Amount in ₹ lakhs)**

<b>SNo</b>	<b>State/UT</b>	<b>Total Central Funds released from 2018-19 to 2020-21</b>
1	Andaman & Nicobar Islands	936.25
2	Andhra Pradesh	25363.32
3	Arunachal Pradesh	2815.88
4	Assam	32948.67
5	Bihar	49365.6
6	Chandigarh	1099.87
7	Chhattisgarh	12137.21
	Dadra Nagar Haveli and	774.31
8	Daman & Diu	686.7
9	Delhi	3327.18
10	Goa	456.04
11	Gujarat	29976.16
12	Haryana	6808.82
13	Himachal Pradesh	10973.21
14	Jammu & Kashmir	9178.53
15	Jharkhand	8154.95
16	Karnataka	14276.52
17	Kerala	10974.73
18	Ladakh	164.59
19	Lakshadweep	427.36
20	Madhya Pradesh	39398.53
21	Maharashtra	58390.84
22	Manipur	4389.99
23	Meghalaya	5073.39
24	Mizoram	2732.96
25	Nagaland	5327.67
26	Odisha	16358.58
27	Puducherry	943.62
28	Punjab	7346.86
29	Rajasthan	23830.57
30	Sikkim	1370.99
31	Tamil Nadu	25931.46
32	Telangana	17906.84
33	Tripura	4135.95
34	Uttar Pradesh	56968.96
35	Uttarakhand	13574.89
36	West Bengal	26751.08
<b>Total</b>		<b>531279.08</b>

## Annexure-I Contd.

**The details of amount provided under Pradhan Mantri Matru Vandana Yojana (PMMVY) during last three years****(Rupees in Lakhs)**

Sl. No.	State/UT	2018-19 Released	2019-20 Released	2020-21 Released
1	Andaman & Nicobar Islands	41.13	127.03	98.24
2	Andhra Pradesh	14,101.75	10,125.00	1,438.86
3	Arunachal Pradesh	36	0	872.13
4	Assam	817	12,594.97	9,469.37
5	Bihar	1,253.00	10,187.67	31,998.36
6	Chandigarh	248.08	399.34	440.00
7	Chhattisgarh	2,025.85	5,292.96	966.39
8	Dadra & Nagar Haveli	75.85	146.8	29.98
9	Daman & Diu	28.98	103.91	4.15
10	Goa	107.26	140.13	12.14
11 <sup>^</sup>	Gujarat	5,958.97	10,267.92	-
12	Haryana	3,674.84	6,586.80	736.00
13	Himachal Pradesh	1,793.84	3,368.73	773.46
14	Jammu & Kashmir	828.42	3,012.10	750.11
15	Jharkhand	1,453.37	6,338.22	1,627.47
16	Karnataka	6,361.72	11,952.84	3,791.95
17	Kerala	3,514.27	6,418.56	1,528.81
18	Ladakh**	-	-	75.95
19	Lakshadweep	4.44	17.92	5.60
20	Madhya Pradesh	18,581.47	28,515.68	6,277.95
21	Maharashtra	11,795.62	29,413.53	11,310.90
22	Manipur	75	411.51	648.17
23	Meghalaya	102	421.47	508.05
24	Mizoram	294.7	812.1	546.47
25	Nagaland	52	266.85	138.60
26	NCT Of Delhi	795.75	2,687.95	545.52
27	Odisha	383	0	-
28	Puducherry	63.53	159.84	85.49
29	Punjab	1,141.42	3,553.68	1,279.36
30	Rajasthan	9,605.43	9,651.71	10,002.32
31	Sikkim	21	87.99	56.52
32	Tamil Nadu	658	4,620.70	9,339.20
33	Telangana	385	0	-
34	Tripura	96	529.44	755.34
35	Uttar Pradesh	14,216.71	40,556.13	9,927.71
36	Uttarakhand	1,425.66	2,766.00	1,896.64
37	West Bengal	2,938.72	8,768.76	-
	<b>Total</b>	<b>1,04,955.77</b>	<b>2,20,304.24</b>	<b>1,07,937.21</b>

\*\* Before 2020-21, Ladakh has been included as a part of Jammu &amp; Kashmir.

<sup>^</sup> For those States where Annual UC for FY 2020-21 has not been received, funds disbursed for payment of maternity benefits as per report generated through Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) has been considered

## Annexure-I Contd.

**The details of amount provided under Beti Bachao Beti Padhao Scheme during last three years**

Status of Funds under BBBP for Multi Sectoral intervention in Districts. ( Amount Rs. in Lakhs)

S No.	State	Total Fund Available/allocated 2018-19	Total Fund Available/allocated 2019-20	Total Fund Available/allocated 2020-21
1	Andhra Pradesh	196.50	200.00	200.00
2	Arunachal Pradesh	170.87	241.65	150.00
3	Assam	25.00	86.65	75.0
4	Bihar	418.00	425.00	389.69
5	Chhattisgarh	49.50	69.61	51.18
6	Goa	3.62	25.00	20.93
7	Gujarat	588.48	710.25	604.34
8	Haryana	536.56	522.67	485.80
9	Himachal Pradesh	252.59	293.48	222.41
10	J&K	422.90	552.67	496.48
11	Leh	25.00	45.73	16.39
12	Jharkhand	313.37	298.95	264.25
13	Karnataka	140.78	125.00	125.00
14	Kerala	23.5	25	25.00
15	Madhya Pradesh	1021.93	1264.41	1111.45
16	Maharashtra	799.74	832.06	722.70
17	Manipur	269.45	398.55	375.00
18	Meghalaya	24.70	67.53	50.00
19	Mizoram	100.00	100.00	75.0
20	Nagaland	295.52	320.33	292.97
21	Odisha	119.63	375.00	346.08
22	Punjab	554.71	941.94	725.28
23	Rajasthan	857.64	886.62	813.15
24	Sikkim	50.00	50.00	25.00
25	Tamilnadu	446.78	324.31	274.56
26	Telangana	217.20	309.42	219.55
27	Tripura	25.00	25.00	25.0
28	Uttar Pradesh	1798.05	1791.82	1394.21
29	Uttarakhand	323.45	638.43	304.74
30	Andaman & Nicobar	25.00	33.27	25.00
31	Chandigargh	20.17	23.50	25.00
32	Dadra Nagar Haveli	16.40	25.00	21.82
33	Daman and Diu	39.06	61.91	46.89
34	NCT DELHI	261.95	218.89	214.77
35	Lakshadweep	24.00	25.00	12.50
36	Puducherry	25.00	25.00	12.50

## Annexure-I Contd.

**The details of amount provided under under OSC scheme  
during last three years**

(Amount in Rs.)

SL	State	2018-19 Released	2019-20 Released	2020-21 Released
1	Andaman and Nicobar Islands	3687641	4159792	3859069
2	Andhra Pradesh	39063148	26099278	21105250
3	Arunachal Pradesh	78202084	13418151	52014408
4	Assam	78695087	80408520	63614400
5	Bihar	30832455	104609180	70966339
6	Chandigarh	930799	1500450	3383756
7	Chattishgarh	66244372	67738483	35320987
8	Dadra and Nagar Haveli and Diu	50000	7345503	4601200
9	Delhi	0	36255258	18304950
10	Goa	492000	1500450	3000900
11	Gujarat	56269778	67951666	85084669
12	Haryana	47960546	40192416	40443694
13	Himachal Pradesh	10118850	31729794	19805400
14	Jammu and Kashmir	15020425	9639473	22483933
15	Jharkhand	70436941	40853107	69124908
16	Karnataka	59444419	58203580	73508758
17	Kerala	28331849	14090453	23705850
18	Ladakh-UT	0	0	6545042
19	Lakshdweep	0	2091225	1350225
20	Madhya Pradesh	112391390	167092445	104431900
21	Maharashtra	38929425	66998501	64620010
22	Manipur	35722445	24884407	50193815
23	Meghalaya	18639947	37430224	21161595
24	Mizoram	27264535	21870881	17263928
25	Nagaland	45487024	19173411	33590577
26	Odisha	77459998	20934647	93155192
27	Puducherry	4766836	4376136	7201800
28	Punjab	52633488	35183739	48461272
29	Rajasthan	30860275	67711508	56686911
30	Sikkim	3923225	6809569	6601800
31	Tamil Nadu	113995447	71359691	106060397
32	Telangana	58948915	62446827	77573415
33	Tripura	26901349	6001800	15603600
34	Uttar Pradesh	222830497	123193989	228832664
35	Uttarakhand	27225409	22907445	27308659
36	West Bengal	0	9546450	19890150

**The details of amount provided under WHL scheme during last three years**

(Amount in Rs.)

<b>Sl.No</b>	<b>State</b>	<b>2018-19 Released</b>	<b>2019-20 Released</b>	<b>2020-21 Released</b>
1	Andaman and Nicobar Islands	50,94,565	34,08,000	17,04,000
2	Andhra Pradesh	60,60,357	34,08,000	57,69,877
3	Arunachal Pradesh	81,35,911	61,46,252	39,76,000
4	Assam	16,12,058	61,96,756	64,27,874
5	Bihar	54,94,258	46,50,000	23,25,000
6	Chandigarh	58,92,584	66,26,660	51,11,578
7	Chattishgarh	85,35,423	68,16,000	66,66,682
8	Dadra and Nagar Haveli and Daman and Diu	0	34,08,000	17,04,000
9	Delhi	0	0	0
10	Goa	0	27,71,000	17,04,000
11	Gujarat	89,40,000	46,50,000	23,25,000
12	Haryana	0	22,10,254	17,04,000
13	Himachal Pradesh	0	0	0
14	Jammu and Kashmir-UT	33,82,501	98,38,640	60,06,790
15	Jharkhand	0	0	0
16	Karnataka	0	0	0
17	Kerala	67,65,000	34,08,000	80,73,249
18	Ladakh-UT	0	0	0
19	Lakshdweep	0	0	0
20	Madhya Pradesh	0	0	23,25,000
21	Maharashtra	0	0	0
22	Manipur	0	0	17,04,000
23	Meghalaya	32,70,000	34,08,000	88,08,465
24	Mizoram	85,20,000	34,08,000	68,16,000
25	Nagaland	68,16,000	34,08,000	1,02,24,000
26	Odisha	98,65,173	34,08,000	96,25,478
27	Puducherry	51,08,000	0	0
28	Punjab	27,19,498	34,08,000	17,04,000
29	Rajasthan	0	46,50,000	67,32,957
30	Sikkim	33,80,782	34,08,000	17,04,000
31	Tamil Nadu	46,50,000	46,50,000	23,25,000
32	Telangana	0	1,28,39,001	48,61,468
33	Tripura	0	0	0
34	Uttar Pradesh	88,54,892	46,50,000	1,32,53,502
35	Uttrakhand	57,61,087	60,40,147	17,04,000
36	West Bengal	0	0	0

**The details of amount provided under Child Protection Scheme [CPS] during last three years**

(Rupees in Lakhs)

Sl. No.	Name of the State	2018-19 Amount released	2019-20 Amount released	2020-21 Amount released
1	Andhra Pradesh	1870.01	1373.53	1827.84
2	Arunachal Pradesh	37.63	1174.11	293.55
3	Assam	3379.63	3363.95	3159.17
4	Bihar	2621.87	1405.39	2203.71
5	Chattisgarh	2151.01	2098.74	2281.81
6	Goa	16.03	19.63	129.9
7	Gujarat	2251.55	2146.27	2590.93
8	Haryana	1387.60	2217.99	2391.14
9	Himachal Pradesh	1342.64	1607.40	1457.39
10	Jammu & Kashmir	2106.94	1225.16	1490.55
11	Jharkhand	1480.26	1845.80	1425.26
12	Karnataka	4022.56	3290.45	2897.87
13	Kerala	1263.77	1519.74	1135.84
14	Madhya Pradesh	2959.23	3052.72	3531.26
15	Maharashtra	3156.52	2449.63	3433.13
16	Manipur	3866.99	3102.72	3468.9
17	Meghalaya	2254.51	2241.71	2014.36
18	Mizoram	2042.28	2530.43	2243.71
19	Nagaland	1787.12	2085.95	2125.64
20	Orissa	4352.44	3541.66	3302.54
21	Punjab	1244.17	722.00	558.41
22	Rajasthan	3584.72	3195.88	3221.96
23	Sikkim	379.25	662.51	612.81
24	Tamil Nadu	7895.14	14915.36	9636.91
25	Telangana	1329.23	1726.38	431.61
26	Tripura	885.77	879.61	1075.65
27	Uttar Pradesh	7834.39	4277.72	5235.63
28	Uttarakhand	1344.40	918.58	712.37
29	West Bengal	2372.13	2815.10	4375.63
30	Andaman & Nicobar Island	218.85	329.62	282.97
31	Chandigarh	577.58	0.00	169.21
32	Dadra & Nagar Haveli	11.24	193.97	55.96
	Daman & Diu	18.42	141.79	
33	Delhi	1007.39	972.86	656.76
34	Lakshadweep	0.00	0.00	0
35	Ladakh			153.18
36	Puducherry	398.43	501.96	393.97
<b>Total</b>		<b>73451.70</b>	<b>74546.32</b>	<b>70977.53</b>

**The details of amount provided under Swadhar Greh scheme during last three years**

(Rupees in Lakhs)

S. No.	States/UTs	Amount Released/ allocated during year 2018-19	Amount Released/ allocated during year 2019-20	Amount Released/ allocated during year 2020-21
1	Andhra Pradesh	-	190.93	0
2	Assam	152.60	143.51	0
3	Andaman & Nicobar Island	7.27	7.27	3.96
4	Arunachal Pradesh	18.05	9.69	10.48
5	Bihar	0	0	0
6	Chandigarh	6.64	7.99	8.45
7	Chhattisgarh	30.25	22.95	22.89
8	Dadra & Nagar Haveli	0	0	0
9	Daman & Diu	0	0	0
10	Delhi	16.10	18.38	13.10
11	Gujarat	0	18.31	15.26
12	Goa	0	0	0
13	Haryana	3.39	0	0
14	Himachal Pradesh	0	5.45	3.35
15	Jharkhand	0	18.17	0
16	Jammu & Kashmir	36.20	38.87	27.76
17	Karnataka	274.35	221.67	301.31
18	Kerala	69.59	32.26	71.11
19	Lakshadweep	0	0	0
20	Madhya Pradesh	46.09	162.05	53.01
21	Maharashtra	0	0	0
22	Mizoram	81.09	71.97	0
23	Manipur	424.30	267.08	313.74
24	Meghalaya	0	0	36.36
25	Nagaland	25.69	13.08	0
26	Odisha	456.79	286.73	642.96
27	Punjab	8.00	9.58	0
28	Puducherry	20.06	7.99	21.17
29	Rajasthan	0	87.19	0
30	Sikkim	6.72	10.64	10.47
31	Tamil Nadu	409.75	160.12	432.35
32	Telangana	116.09	299.16	205.26
33	Tripura	46.23	26.17	84.60
34	Uttar Pradesh	0	0	0
35	Uttarakhand	0	0	0
36	West Bengal	0	0	155.67

## Annexure I Contd.

**The details of amount provided under Ujjawala scheme during last three years**

(Rupees in crore)

S.No.	States/UTs	2018-19 Fund released	2019-20 Fund released	2020-21 Fund released
1	Andhra Pradesh	-	-	-
2	Arunachal Pradesh	-	-	-
3	Assam	-	1.93	-
4	Andaman and Nicobar (UT)	-	-	-
5	Bihar	-	-	-
6	Chandigarh	-	-	-
7	Chhattisgarh	0.10	0.34	0.30
8	Dadra & Nagar Haveli	-	-	-
9	Daman & Diu	-	-	-
10	Delhi	-	-	-
11	Goa	-	-	0.02
12	Gujarat	0.25	-	-
13	Haryana	-	-	-
14	Himachal Pradesh	-	-	-
15	Jammu & Kashmir	-	-	-
16	Jharkhand	-	0.14	-
17	Karnataka	-	-	1.24
18	Kerala	-	0.28	-
19	Lakshadweep	-	-	-
20	Madhya Pradesh	-	-	-
21	Maharashtra	-	-	-
22	Manipur	1.11	2.89	4.37
23	Mizoram	0.12	0.10	-
24	Meghalaya	-	-	-
25	Nagaland	0.10	0.19	0.22
26	Odisha	0.20	1.46	1.01
27	Punjab	-	-	-
28	Puducherry	-	-	-
29	Rajasthan	-	-	-
30	Sikkim	-	0.10	-
31	Tamil Nadu	0.32	0.52	-
32	Telangana	0.37	0.37	0.74
33	Tripura	-	-	-
34	Uttar Pradesh	-	-	-
35	Uttrakhand	-	0.21	-
36	West Bengal	-	-	-

**The details of amount provided under Working Women Hostel scheme during last three years**

**(Amount: in(Rs.) Lakhs)**

<b>S. No.</b>	<b>State/ UTs</b>	<b>2018-19  Funds Sancti oned/ allocated/rele ased</b>	<b>2019-20  Funds Sanctio ned/ allocated/releas ed</b>	<b>2020-21  Funds Sanctione d/ allocated/release d</b>
1	Andhra Pradesh	476.93	146.49	-
2	Arunachal Pradesh	116.76	-	-
3	Assam	7.77	-	7.76
4	Bihar	-	-	-
5	Chhattisgarh	-	-	-
6	Goa	-	-	-
7	Gujarat	-	-	-
8	Haryana	-	-	-
9	Himachal Pradesh	-	111.86	-
10	Jammu & Kashmir	-	-	-
11	Jharkhand	-	-	-
12	Karnataka	-	482.5	-
13	Kerala	252.56	901.5	-

14	Madhya Pradesh	244.03	-	-
15	Maharashtra	161.43	-	39.89
16	Meghalaya	-	-	-
17	Mizoram	170.62	136.50	-
18	Manipur	915.51	169.49	990.61
19	Nagaland	419.58	244.24	223.67
20	Orissa	-	-	-
21	Punjab	-	136.50	-
22	Rajasthan	-	-	-
23	Sikkim	-	-	-
24	Tamil Nadu	-	-	392.18
25	Telangana	268.91	746.10	-
26	Tripura	-	-	-
27	Uttarakhand	-	-	-
28	UP	-	-	-
29	West Bengal	-	-	-
30	Chandigarh	-	-	-
31	Delhi	-	-	300.18*
32	Pondicherry	-	-	-

\*These funds were released for the renovation & property tax for the working women hostel located at Jasola Vihar, New Delhi.

**Annexure-I Contd.****The details of amount provided under Scheme for Adolescent Girls during last three years**

(Rupees in Lakhs)

<b>S No</b>	<b>State/UT</b>	<b>2018-19 Released</b>	<b>2019-2020 Released</b>	<b>2020-21 Released</b>
1	Andhra Pradesh	1011.98	127.39	11.28
2	Arunachal Pradesh	0	33.71	1.11
3	Assam	0	488.62	1919.17
4	Bihar	25.54	582.91	2.94
5	Chattisgarh	768.89	48.4	121.13
6	Goa	0.4	43.1	0.02
7	Gujarat	4984.65	1852.8	870.58
8	Haryana	37.41	70.56	0
9	Himachal Pradesh	0	0	0
10	Jammu & Kashmir	560.39	46.53	23.04
11	Jharkhand	0	254.39	33.01
12	Karnataka	923.76	1253.33	20.31
13	Kerala	289.74	1.08	1.61
14	Madhya Pradesh	5442.4	1068.55	213.75
15	Maharashtra	3707.84	742.83	48.48
16	Manipur	0	96.86	9.12
17	Meghalaya	12.55	1278.81	4.06
18	Mizoram	69.32	13.56	2.78
19	Nagaland	214.3	223.29	187.76
20	Odisha	866.77	72.6	29.69
21	Punjab	26.3	0	4.67
22	Rajasthan	0	0	58.94
23	Sikkim	0	0	0.04
24	Tamil Nadu	0	95.48	1.23
25	Telangana	107.49	151.54	29.69
26	Tripura	19.16	32.27	15.76
27	Uttar Pradesh	1000.35	1827.57	410.88
28	Uttarakhand	0	0	20.31
29	West Bengal	101.85	126.72	31.71
30	Andaman & Nicobar	0	0	0.02
31	Chandigarh	1.34	2.46	0.2
32	Daman & Diu	4.53	0	0
	D & NH	4.28	0	0.02
33	Delhi	320.48	12.84	8.73
34	Lakshdweep	3.11	0.04	0.01
35	Pondicherry	1.63	0	0.01
36	Ladakh			0
	<b>TOTAL</b>	<b>20506.46</b>	<b>10548.24</b>	<b>4082.06</b>

## Annexure-I Contd.

**The details of amount provided under Mahila Shakti Kendra Scheme during last three years**

(Rs. in Lakhs)

Sl. No.	States/UTs	Release of funds		
		2018-19	2019-20	2020-21
1	Andaman & Nicobar	0	20.58	41.04
2	Andhra Pradesh	277.20	21.13	0
3	Arunachal Pradesh	151.35	334.38	0
4	Assam	0	88.30	473.79
5	Bihar	25.83	48.62	0
6	Chandigarh	33.44	14.03	26.58
7	Chhattisgarh	7.28	35.41	7.95
8	Dadra & Nagar Haveli	0	10.48	51.67
	Daman & Diu	6.15	19.90	
9	Delhi (UT)	0	0	0
10	Goa	0	11.42	0
11	Gujarat	214.64	98.14	0
12	Haryana	6.91	94.57	13.39
13	Himachal Pradesh	137.45	52.94	36.29
14	Jammu and Kashmir	241.71	34.44	0
15	Jharkhand	0	29.71	0
16	Karnataka	169.83	122.43	244.13
17	Kerala	74.26	34.32	0
18	Ladakh	0	0	40.34
19	Lakshadweep	0	4.83	18.9
20	Madhya Pradesh	479.02	31.46	0
21	Maharashtra	144.63	22.88	0
22	Manipur	33.21	4.29	0
23	Meghalaya	158.85	25.74	0
24	Mizoram	166.77	140.11	86.01
25	Nagaland	221.57	103.80	271.76
26	Odisha	737.95	37.18	0
27	Puducherry	9.18	14.30	0
28	Punjab	87.50	7.30	7.56
29	Rajasthan	278.24	40.65	9.38
30	Sikkim	99.85	4.29	0
31	Tamil Nadu	227.86	105.81	11.67
32	Telangana	288.62	11.26	10.51
33	Tripura	125.50	0	0
34	Uttar Pradesh	362.13	17.16	11.67
35	Uttarakhand	226.14	295.66	0
36	West Bengal	453.62	31.46	0
Grant Total		5446.69	1968.98	1362.64

**Annexure-II****Details of beneficiaries under Anganwadi Services Scheme**

As on 31.03.2021, 83182823 beneficiaries have been covered under Anganwadi Services Scheme i.e. children in the age group of 6 months to 6 years and Pregnant Women and Lactating Mothers.

**State/UT wise details of beneficiaries under PMMVY**

Sl. No.	State/UT	2021-22 (as on 22.11.2021)		
		No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed*
				(₹ in Lakhs)
1	Andaman And Nicobar Islands	825	1,168	29.74
2	Andhra Pradesh	110,157	37,272	838.96
3	Arunachal Pradesh	2,134	3,051	95.54
4	Assam	110,553	142,860	4,947.70
5	Bihar	216,611	208,571	7,443.95
6	Chandigarh	3,437	5,664	131.59
7	Chhattisgarh	71,511	107,562	2,888.83
8	Dadra And Nagar Haveli	1,703	119	2.24
9	Daman And Diu			
10	Delhi	51,170	56,879	1,818.35
11	Goa	2,246	2,381	60.21
12	Gujarat	22,350	3,684	63.21
13	Haryana	78,461	108,535	3,083.33
14	Himachal Pradesh	26,579	37,637	898.03
15	Jammu And Kashmir	35,223	57,094	1,761.27
16	Jharkhand	56,535	60,495	1,674.55
17	Karnataka	249,731	260,495	6,871.83
18	Kerala	102,387	145,820	4,233.06
19	Ladakh	292	756	23.22
20	Lakshadweep	220	296	5.77
21	Madhya Pradesh	326,880	563,132	13,830.16
22	Maharashtra	401,623	571,728	16,790.03
23	Manipur	5,108	6,595	235.66
24	Meghalaya	5,732	7,899	285.41
25	Mizoram	3,950	5,641	177.61

26	Nagaland	2,332	2,787	119.20
27	Odisha	0	0	0.00
28	Puducherry	3,413	5,979	167.09
29	Punjab	52,317	14,683	480.20
30	Rajasthan	195,186	220,983	6,151.75
31	Sikkim	1,749	809	21.07
32	Tamil Nadu	206,040	205,460	4,215.91
33	Telangana	0	0	0.00
34	Tripura	8,723	7,211	187.09
35	Uttar Pradesh	598,544	627,356	20,316.88
36	Uttarakhand	35,300	49,653	1,424.61
37	West Bengal	48,085	0	0.00
	<b>Grand Total</b>	<b>3,037,107</b>	<b>3,530,255</b>	<b>101,274</b>

\*This includes both Center and State share.

#Note:

1. For the purpose of counting number of beneficiaries paid in a financial year, the beneficiary is counted if a beneficiary is paid any instalment in a year. If the same beneficiary receives any instalment in subsequent years, the beneficiary will be counted in number of beneficiaries paid in that year as well. The total beneficiaries paid across the years cannot be added to get the total beneficiaries paid. However, in case of enrolment, the beneficiary is counted for enrolment only in the first year of registration.

2. Based on information received from Public Financial Management System (PFMS).

**Annexure-II Contd.**

**Details of beneficiaries under Beti Bachao Beti Padhao Scheme**

Enrollment of girls in the schools up to secondary level is 81.32 percent in (2018-19)\*  
[\*provisional figures as per UDISE-data, Ministry of Education]

**Annexure-II Contd.**

**STATUS OF OSCs CASES REGISTERED AS ON 30.09.2021**

S.No	State /Uts	For 1st April 2021 to 30 June 2021	For 1st July 2021 to 30 September 2021
1	Andaman & nicobar Islands (UT)	17	31
2	Andhra Pradesh	836	1192
3	Arunachal Pradesh		
4	Assam	700	978
5	Bihar	1658	2324
6	Chandigarh (UT)	37	50
7	Chhattisgarh	1093	1648
8	Dadra & Nagar haveli and Daman &Diu (UT)	35	39
9	Goa	372	495
10	Gujarat	1423	1668
11	Haryana	1781	2097
12	Himachal Pradesh	54	110
13	Jammu & Kashmir (UT)		
14	Jharkhand	130	169
15	Karnataka	740	1308
16	Kerala	735	1240
17	Ladakh (UT)		
18	Lakshadweep (UT)		
19	Madhya Pradesh	3016	4865
20	Maharashtra	327	1469
21	Manipur	72	82
22	Meghalaya	133	172
23	Mizoram	51	57
24	Nagaland	50	62
25	NCT of Delhi (UT)		
26	Odisha	1457	1585
27	Puducherry (UT)	14	10
28	Punjab	547	919
29	Rajasthan	932	1197
30	Sikkim	50	67
31	Tamil Nadu	3160	3920
32	Telangana	2942	3409
33	Tripura	0	0
34	Uttar Pradesh	4148	5540
35	Uttarakhand	317	447
36	West Bengal		
	<b>Total</b>	<b>26827</b>	<b>37150</b>

**Annexure-II Contd.****STATUS OF CASES REGISTERED UNDER WHL AS ON 30.06.2020**

<b>S. No.</b>	<b>State/UT</b>	<b>Total Registered Calls (From 1.04.2015 to 31.06.2020)</b>
1.	Andaman and Nicobar Islands (UT)	916
2.	Andhra Pradesh	772341
3.	Arunachal Pradesh	6901
4.	Assam	156074
5.	Bihar	145076
6.	Chandigarh (UT)	66411
7.	Chhattisgarh	75653
8.	Dadra & Nagar Haveli and Daman & Diu (UT)	414
9.	Goa	17902
10.	Gujarat	721296
11.	Haryana	19903
12.	Himachal Pradesh	4374
13.	Jammu and Kashmir (UT)	123830
14.	Jharkhand	449493
15.	Karnataka	7740
16.	Kerala	72936
17.	Ladakh (UT)	27
18.	Madhya Pradesh	149771
19.	Maharashtra	284109
20.	Manipur	543
21.	Meghalaya	30786
22.	Mizoram	7070
23.	Nagaland	1001
24.	NCT of Delhi (UT)	416573
25.	Odisha	66227
26.	Punjab	1016400
27.	Rajasthan	12135
28.	Sikkim	182
29.	Tamil Nadu	237058
30.	Telangana	70416
31.	Uttar Pradesh	487920
32.	Uttarakhand	3816
33.	Lakshdweep	
<b>TOTAL</b>		<b>5425294</b>

**Annexure-II Contd.****State/UT wise details of beneficiaries under Swadhar Greh Scheme****As on 06.12.2021**

<b>Sl.No</b>	<b>State</b>	<b>Swadhar Homes</b>	<b>Beneficiaries</b>
	Andaman & Nicobar Island	1	9
	Andhra Pradesh	21	438
	Arunachal Pradesh	1	22
	Assam	16	242
	Chandigarh	1	11
	Chhattisgarh	3	52
	Delhi	2	41
	Gujarat	8	117
	Himachal Pradesh	1	9
	Jammu & Kashmir	2	27
	Jharkhand	5	18
	Karnataka	52	1445
	Kerala	7	165
	Madhya Pradesh	15	273
	Maharashtra	9	126
	Manipur	23	431
	Meghalaya	2	15
	Mizoram	11	88
	Nagaland	2	34
	Odisha	54	1667
	Puducherry	1	10
	Punjab	2	34
	Rajasthan	8	203
	Sikkim	1	18
	Tamil Nadu	36	864
	Telangana	21	389
	Tripura	4	64
	Uttar Pradesh	14	342
	Uttarakhand	1	-
	West Bengal	33	802
	<b>Total</b>	<b>357</b>	<b>7956</b>

**Annexure-II Contd.**

**State/UT wise details of details of number of beneficiaries under Ujjawala Scheme**

<b>Sl.No</b>	<b>State</b>	<b>Ujjawala Homes</b>	<b>Inmates at present Ujjawala</b>
1.	<b>Andaman &amp; Nicobar Island</b>		
2.	Andhra Pradesh	5	122
3.	Arunachal Pradesh		
4.	Assam	20	<b>196</b>
5.	Chandigarh		
6.	Chhattisgarh	3	16
7.	Delhi		
8.	Goa	1	11
9.	Gujarat	2	7
10.	Himachal Pradesh		
11.	Jammu & Kashmir		
12.	Jharkhand	2	<b>2</b>
13.	Karnataka	13	405
14.	Kerala	3	50
15.	Madhya Pradesh		
16.	Maharashtra	5	<b>86</b>
17.	Manipur	22	<b>336</b>
18.	Meghalaya		
19.	Mizoram	2	22
20.	Nagaland	1	<b>14</b>
21.	Odisha	12	<b>310</b>
22.	Puducherry		
23.	Punjab		
24.	<b>Rajasthan</b>	1	<b>32</b>
25.	Sikkim		
26.	Tamil Nadu	4	111
27.	Telangana	5	36
28.	Tripura		
29.	Uttar Pradesh	2	26
30.	Uttarakhand	2	9
31.	West Bengal	2	47
	<b>Total</b>	<b>107</b>	<b>1838</b>

**Annexure-II Contd.****State/UT wise details of beneficiaries under WORKING WOMEN HOSTEL SCHEME**  
**As on 08.12.2021**

S. No.	States/UTs	No. of hostels	Total No. of Working Women	Total No. of Children in Day Care Centre
1	Andhra Pradesh	41	3255	760
2	Arunachal Pradesh	14	906	185
3	Assam	18	879	119
4	Bihar	6	266	75
5	Chhattisgarh	10	486	60
6	Goa	2	120	0
7	Gujarat	27	1309	210
8	Haryana	20	1561	265
9	Himachal Pradesh	16	561	120
10	Jammu & Kashmir	5	360	35
11	Jharkhand	2	214	30
12	Karnataka	62	5253	670
13	Kerala	160	15508	2613
14	Madhya Pradesh	62	3538	371
15	Maharashtra	138	10704	1185
16	Meghalaya	4	214	15
17	Mizoram	5	249	30
18	Manipur	32	2272	677
19	Nagaland	25	1836	342
20	Orissa	28	1725	115
21	Punjab	15	1497	130
22	Rajasthan	39	1843	320
23	Sikkim	2	144	30
24	Tamil Nadu	97	7529	1132
25	Telangana	27	2077	305
26	Tripura	1	50	0
27	Uttarakhand	6	538	90
28	UP	38	3090	494
29	West Bengal	39	2639	406
30	Chandigarh	7	736	55
31	Delhi	20	3086	179
32	Pondicherry	4	221	0
<b>Total</b>		<b>972</b>	<b>74666</b>	<b>11018</b>

**Annexure-II Contd.****Details of beneficiaries under Scheme for Adolescent Girls**

During 2020-21, 503309 nutrition beneficiaries were covered under the scheme.